

IN THE HIGH COURT OF ORISSA, CUTTACK

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Copies.

Report on :13-12-2022

Date : 13.12.2022										
S.L. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	114404/2022	13.12.2022	SA-275/1985	NIRANJAN ROUT	GENERAL		Order Dtd. 2003-03-13		SECOND APPEAL	(Seat No-3)
2	114405/2022	13.12.2022	MATA-58/2019	S K SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-11-18			(Seat No-3)
3	114406/2022	13.12.2022	CRLMC - 879/2014	NIRANJAN ROUT	GENERAL		Entire Order		CRIMINAL MISC-3 (CRL.MIS)	(Seat No-4)
4	114407/2022	13.12.2022	CRLMA - 174/2016	NIRANJAN ROUT	GENERAL		Entire Order		CRIMINAL MISC-1 (BAIL-1)	(Seat No-1)
5	114408/2022	13.12.2022	WPC (O APC) - 220/2019	NIRANJAN ROUT	GENERAL		Order Dtd. 2022-09-28			(Seat No-1)
6	114409/2022	13.12.2022	ABLAP L-15039/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No-)

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7	11441 0/202 2	13.12. 2022	WPC (O AC) - 1196/ 2017	NIRANJAN ROUT	GEN ERA L		Order Dtd. 2022-08- 29		OA Branc h	(S ea t No - 1)
8	11441 1/202 2	13.12. 2022	ABLAP L- 15037 /2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No - 1)
9	11441 2/202 2	13.12. 2022	WPC (O AC) - 1006/ 2019	NIRANJAN ROUT	GEN ERA L		Order Dtd. 2022-10- 12			(S ea t No - 1)
1 0	11441 3/202 2	13.12. 2022	ABLAP L- 15035 /2022	R.R. NAYAK	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 6)
1 1	11441 4/202 2	13.12. 2022	ABLAP L- 15034 /2022	P.S. DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No - 6)
1 2	11441 5/202 2	13.12. 2022	ABLAP L- 7655/ 2021	R K BARIK	GEN ERA L		Order Dtd. 2022-11- 11			(S ea t No - 6)
1 3	11441 6/202 2	13.12. 2022	ABLAP L- 14594 /2022	R K BARIK	GEN ERA L		Order Dtd. 2022-11- 29			(S ea t No - 6)
1 4	11441 7/202 2	13.12. 2022	FA- 33/19 98	B K BEHERA	GEN ERA L		Order Dtd. 2007-06- 20Judgement Dtd. 2007-06-20,		FIRST APPEA L	(S ea t No - 2)
1 5	11441 8/202 2	13.12. 2022	CONTC - 260/2 022	UMAKANTA CHHOTRAY	GEN ERA L		Order Dtd. 2022-02- 02			(S ea t No

										- 2)
1 6	11441 9/202 2	13.12. 2022	BLAPL - 11045 /2022	B B SAHOO	GEN ERA L		Order Dtd. 2022-12- 08			(S ea t No - 2)
1 7	11442 0/202 2	13.12. 2022	LAA- 15/20 17	B K DAS	GEN ERA L		Order Dtd. 2021-09- 15			(S ea t No - 2)
1 8	11442 1/202 2	13.12. 2022	WP (C) - 22615 /2022	B C PANDA	GEN ERA L		Order Dtd. 2022-11- 03			(S ea t No - 2)
1 9	11442 2/202 2	13.12. 2022	WP (C) - 35090 /2020	UMAKANTA CHHOTRAY	GEN ERA L		Order Dtd. 2021-09- 28	WRIT BRANC H-7		(S ea t No - 15)
2 0	11442 3/202 2	13.12. 2022	WP (C) - 5892/ 2004	H.K. MALLICK	GEN ERA L		Order Dtd. 2022-12- 05			(S ea t No - 15)
2 1	11442 4/202 2	13.12. 2022	WP (C) - 18383 /2022	M K MOHANTY	GEN ERA L		Order Dtd. 2022-08- 04			(S ea t No - 15)
2 2	11442 5/202 2	13.12. 2022	WPC (O AC) - 286/2 015	B MOHANTY	GEN ERA L		Order Dtd. 2022-07- 13			(S ea t No - 15)
2 3	11442 6/202 2	13.12. 2022	WPC (O AC) - 1055/ 2017	B MOHANTY	GEN ERA L		Order Dtd. 2022-09- 02			(S ea t No -)

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24	114427/2022	13.12.2022	RSA-147/2019	S C DASH	GENERAL		Order Dtd. 2022-12-08			(Seat No - 15)
25	114428/2022	13.12.2022	ABLAP L-15033/2022	P.K. JENA	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 15)
26	114429/2022	13.12.2022	CRLMP - 2516/2022	C MOHAPATRA	GENERAL		PetitionAnnexure, Misc.case, Vakalatnama,	WRIT BRANCH-8		(Seat No - 40)
27	114430/2022	13.12.2022	ABLAP L-15032/2022	B.N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 40)
28	114431/2022	13.12.2022	ABLAP L-15031/2022	B.N. SAHU	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 40)
29	114432/2022	13.12.2022	RVWPE T (RP) - 20/2015	D P PANIGRAHI	GENERAL		Order Dtd. 2022-11-04			(Seat No - 40)
30	114433/2022	13.12.2022	ABLAP L-15023/2022	S. PATTNAIK	C.O.	COURT NO. 2	Order Dtd. 2022-12-12		CRIMINAL MISC-1 (BAIL-1)	(Seat No - 6)
31	114434/2022	13.12.2022	ABLAP L-15611	P K MISHRA	GENERAL		Order Dtd. 2017-01-09		CRIMINAL MISC-	(Seat

			/2016						1 (BAL-1)	No-6)
32	114435/2022	13.12.2022	ABLAP L-15020/2022	B.N. SATAPATHY	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No-6)
33	114436/2022	13.12.2022	ABLAP L-15019/2022	G. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No-6)
34	114437/2022	13.12.2022	ABLAP L-15111/2022	S PANDA	GENERAL		Petition		CRMINAL MISC-2 (BAL-2)	(Seat No-11)
35	114438/2022	13.12.2022	ABLAP L-15000/2022	A. DAS	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No-11)
36	114439/2022	13.12.2022	ABLAP L-9872/2022	S PANDA	GENERAL		Order Dtd. 2022-12-01			(Seat No-11)
37	114440/2022	13.12.2022	WP (C) - 6442/2002	H K MOHANTA	GENERAL		Order Dtd. 2003-11-15Petition,Annexure, Counter,		WRIT BRANCH-4	(Seat No-27)
38	114441/2022	13.12.2022	WP (C) - 1391/2002	H K MOHANTA	GENERAL		Order Dtd. 2003-11-15Petition,Annexure, Counter,		WRIT BRANCH-8	(Seat No-41)
39	114442/2022	13.12.2022	WP (C) - 19498	S SAMAL	GENERAL		Order Dtd. 2022-12-05			(Seat

			/2022							No-41)
40	114443/2022	13.12.2022	WP (C) - 21417/2014	A T NAYAK	GENERAL		Order Dtd. 2022-12-01			(Seat No-41)
41	114444/2022	13.12.2022	WP (C) - 1117/2015	A T NAYAK	GENERAL		Order Dtd. 2022-12-01			(Seat No-41)
42	114445/2022	13.12.2022	OJC-5732/2001	S.B.UDGATA	GENERAL		PetitionAnnexure,			(Seat No-41)
43	114446/2022	13.12.2022	FA-182/1985	SK MEHERULLA	GENERAL		Order Dtd. 2017-05-19	FIRST APPEAL		(Seat No-2)
44	114447/2022	13.12.2022	ABLAP L-14993/2022	B.N. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2022-12-12	CRMINAL MISC-2 (BAIL-2)		(Seat No-8)
45	114448/2022	13.12.2022	FA-182/1985	SK MEHERULLA	GENERAL		Order Dtd. 2017-05-19	FIRST APPEAL		(Seat No-2)
46	114449/2022	13.12.2022	ABLAP L-14977/2022	AMIYA KUMAR SWAIN	C.O.	COURT NO. 2	Order Dtd. 2022-12-09			(Seat No-2)
47	114450/2022	13.12.2022	WP (C) - 26200/2022	M.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2022-12-12	WRIT BRANCH (DIVI		(Seat No

						OLD			SION BENCH -1)	- 10 5)
4 8	11445 1/202 2	13.12. 2022	ABLAP L- 14976 /2022	S.K. BISWAL	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09		CRMIN AL MISC- 2 (BAI L-2)	(S ea t No - 8)
4 9	11445 2/202 2	13.12. 2022	FA- 97/19 79	SK MEHERULL A	GEN ERA L		Order Dtd. 2006-01- 09		FIRST APPEA L	(S ea t No - 2)
5 0	11445 3/202 2	13.12. 2022	FA- 97/19 79	SK MEHERULL A	GEN ERA L		Judgement Dtd. 2006- 01-09		FIRST APPEA L	(S ea t No - 2)
5 1	11445 4/202 2	13.12. 2022	ABLAP L- 14703 /2022	M.R. SAHOO	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 7)
5 2	11445 5/202 2	13.12. 2022	WP (C) - 7929/ 2011	S.B.UDGA TA	GEN ERA L		PetitionAnnexure,		WRIT BRANC H-3	(S ea t No - 12)
5 3	11445 6/202 2	13.12. 2022	ABLAP L- 14658 /2022	BIKASH PARIJA	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09			(S ea t No - 12)
5 4	11445 7/202 2	13.12. 2022	WP (C) - 33726 /2022	S.K.NAYA K	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12		WRIT BRANC H (DIVI SION BENCH -2)	(S ea t No - 10 9)
5 5	11445 8/202 2	13.12. 2022	WP (C) - 8187/ 2006	I PANDA	GEN ERA L		Order Dtd. 2008-02- 18		WRIT BRANC H-1	(S ea t No -)

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56	114459/2022	13.12.2022	WP (C) - 9335/2021	R C DASH	GENERAL		Order Dtd. 2022-07-28			(Seat No - 4)
57	114460/2022	13.12.2022	ABLAP L- 14625/2022	S.K. DAS	C.O.	COURT NO. 2	Order Dtd. 2022-12-12		CRIMINAL MISC-1 (BAIL-1)	(Seat No - 5)
58	114461/2022	13.12.2022	WP (C) - 31164/2022	S.S.BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 5)
59	114462/2022	13.12.2022	WP (C) - 10497/2003	M K MALLICK	GENERAL		Order Dtd. 2004-02-23Petition,Annexure,		WRIT BRANCH-3	(Seat No - 13)
60	114463/2022	13.12.2022	WP (C) - 28316/2022	J. D. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-07			(Seat No - 13)
61	114464/2022	13.12.2022	ABLAP L- 13943/2022	JYOTIH RANJAN DAS	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 13)
62	114465/2022	13.12.2022	WPC (O AC) - 2200/2008	P K MOHANTY	GENERAL		Order Dtd. 2022-01-10			(Seat No - 13)
63	114466/2022	13.12.2022	ABLAP L- 13800/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 13)

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64	114467/2022	13.12.2022	WP (C) - 21368/2021	N.N.MOHA PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-09			(Seat No - 13)
65	114468/2022	13.12.2022	ABLAP L- 13124/2022	ASHOK KUMAR SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 13)
66	114469/2022	13.12.2022	RSA- 188/2022	K S SAHU	GENERAL		Judgement Dtd. 2022-11-25			(Seat No - 13)
67	114470/2022	13.12.2022	WP (C) - 33670/2022	PRASANNA KUMAR SWAIN	GENERAL		Order Dtd. 2022-12-09			(Seat No - 13)
68	114471/2022	13.12.2022	CRLMP - 2220/2022	S K SWAIN	GENERAL		Order Dtd. 2022-11-25		WRIT BRANCH-1	(Seat No - 2)
69	114472/2022	13.12.2022	CRLRE V- 618/2018	N R BEHERA	GENERAL		Judgement Dtd. 2022-10-26			(Seat No - 2)
70	114473/2022	13.12.2022	WP (C) - 4893/2007	H.K.PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-07			(Seat No - 2)
71	114474/2022	13.12.2022	SA- 149/2000	M BARAL	GENERAL		Entire Order			(Seat No -

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7 2	11447 5/202 2	13.12. 2022	OJC- 104/1 996	M BARAL	GEN ERA L		Order Dtd. 2015-06- 29Petition,Annexure,		WRIT BRANC H-7	(S ea t No - 5)
7 3	11447 6/202 2	13.12. 2022	ARBA- 37/20 22	K N SAHOO	GEN ERA L		Order Dtd. 2022-11- 21			(S ea t No - 5)
7 4	11447 7/202 2	13.12. 2022	WP (C) - 16575 /2018	M.NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 09			(S ea t No - 5)
7 5	11447 8/202 2	13.12. 2022	RSA- 264/2 018	P N DASH	GEN ERA L		Order Dtd. 2022-10- 20			(S ea t No - 5)
7 6	11447 9/202 2	13.12. 2022	WP (C) - 16575 /2018	M.NAYAK	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 09			(S ea t No - 5)
7 7	11448 0/202 2	13.12. 2022	WP (C) - 31162 /2022	S.S.BISW AL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 5)
7 8	11448 1/202 2	13.12. 2022	RPFAM - 183/2 015	R C SAHOO	GEN ERA L		Order Dtd. 2018-07- 05	ORDER DT 07/09 /2016 , 22/12 /2016 , 19/08 /2016 , 21/09 2017, 16/01 /2017	FIRST APPEA L	(S ea t No - 7)
7	11448	13.12.	BLAPL	S K	GEN		Order Dtd. 2022-07-			(S

9	2/2022	2022	- 406/2022	BEHERA	ERA L		19			ea t No - 7)
80	11448 3/2022	13.12. 2022	BLAPL - 408/2022	S K BEHERA	GEN ERA L		Order Dtd. 2022-07-19			(S ea t No - 7)
81	11448 4/2022	13.12. 2022	ABLAP L- 6177/ 2017	K.C. TRIPATHY	GEN ERA L		Order Dtd. 2017-08-09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 12)
82	11448 5/2022	13.12. 2022	ABLAP L- 15653 /2019	B.N.SATA PATHY	GEN ERA L		Order Dtd. 2021-09-27			(S ea t No - 12)
83	11448 6/2022	13.12. 2022	WP (C) - 10931 /2012	S K NAYAK	GEN ERA L		Order Dtd. 2022-07-14			(S ea t No - 12)
84	11448 7/2022	13.12. 2022	BLAPL - 7816/ 2022	J.PRADHA N	C.O .	COUR T NO. 17	Order Dtd. 2022-12-12		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 6)
85	11448 8/2022	13.12. 2022	WP (C) - 24721 /2022	D NAYAK	GEN ERA L		Order Dtd. 2022-11-25			(S ea t No - 6)
86	11448 9/2022	13.12. 2022	WP (C) - 32615 /2022	G C JENA	GEN ERA L		Order Dtd. 2022-12-08Petition,Annexure,			(S ea t No - 6)
87	11449 0/2022	13.12. 2022	WPC (O A) - 761/2	M/S MANAS PATI	C.O .	COUR T NO.	Order Dtd. 2022-12-09			(S ea t

			018			3 OLD				No - 6)
8 8	11449 1/202 2	13.12. 2022	WP (C) - 14298 /2013	B R SENPATI	GEN ERA L		Order Dtd. 2014-03- 03		WRIT BRANC H-1	(S ea t No - 31)
8 9	11449 2/202 2	13.12. 2022	BLAPL - 6908/ 2022	M.R.ROUT RAY	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 12		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 14)
9 0	11449 3/202 2	13.12. 2022	WPC (O A) - 840/2 018	M/S MANAS PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 14)
9 1	11449 4/202 2	13.12. 2022	WP (C) - 8955/ 2012	M BARAL	GEN ERA L		Order Dtd. 2012-06- 19		WRIT BRANC H-2	(S ea t No - 45)
9 2	11449 5/202 2	13.12. 2022	WPC (O AC) - 3119/ 2014	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 07			(S ea t No - 45)
9 3	11449 6/202 2	13.12. 2022	WP (C) - 2786/ 2018	P K MISHRA	GEN ERA L		Order Dtd. 2022-05- 13			(S ea t No - 45)
9 4	11449 7/202 2	13.12. 2022	WP (C) - 30923 /2022	K S SAHU	GEN ERA L		Order Dtd. 2022-12- 07			(S ea t No - 45)
9	11449	13.12.	WP (C)	ANIL	GEN		Order Dtd. 2022-12-			(S

5	8/2022	2022	- 32735 /2022	SAHOO	ERA L		06			ea t No - 45)
9 6	11449 9/2022	13.12. 2022	WPC (O A) - 760/2 018	M/S MANAS PATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 45)
9 7	11450 0/2022	13.12. 2022	WP (C) - 14243 /2009	D PRADHAN	GEN ERA L		Order Dtd. 2022-11- 17		WRIT BRANC H-1	(S ea t No - 2)
9 8	11450 1/2022	13.12. 2022	WPC (O AC) - 1410/ 2019	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
9 9	11450 2/2022	13.12. 2022	WPC (O A) - 791/2 018	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
1 0 0	11450 3/2022	13.12. 2022	WP (C) - 11075 /2012	M BARAL	GEN ERA L		Order Dtd. 2012-08- 14		WRIT BRANC H (DIVI SION BENCH)	(S ea t No - 10 7)
1 0 1	11450 4/2022	13.12. 2022	WPC (O A) - 792/2 018	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 10 7)
1 0 2	11450 5/2022	13.12. 2022	WP (C) - 8774/ 2022	S. K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 10 7)
1	11450	13.12.	WP (C)	J C	GEN		Order Dtd. 2022-11-			(S

03	6/2022	2022	- 9458/ 2022	BARAL	ERA L		16			ea t No - 10 7)
104	11450 7/2022	13.12. 2022	WP (C) - 17345 /2020	DILLIP KUMAR SAHU	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 09		WRIT BRANC H-5	(S ea t No - 32)
105	11450 8/2022	13.12. 2022	WP (C) - 32295 /2021	P K SWAIN	GEN ERA L		Order Dtd. 2022-01- 20		WRIT BRANC H-2	(S ea t No - 7)
106	11450 9/2022	13.12. 2022	WP (C) - 10884 /2017	M D BISWAL	GEN ERA L		Order Dtd. 2019-06- 21Petition,Annexure,		WRIT BRANC H-11	(S ea t No - 64)
107	11451 0/2022	13.12. 2022	WP (C) - 17345 /2020	DR. PURUSOTT AM CHULLI	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 09		WRIT BRANC H-5	(S ea t No - 32)
108	11451 1/2022	13.12. 2022	WP (C) - 32546 /2022	M. R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 32)
109	11451 2/2022	13.12. 2022	WP (C) - 31679 /2011	A ROUL	GEN ERA L		Order Dtd. 2020-03- 05			(S ea t No - 32)
110	11451 3/2022	13.12. 2022	WP (C) - 3420/ 2022	A. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 32)

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1111	114514/2022	13.12.2022	WP (C) - 32543/2022	M. R. ROUTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 32)
1122	114515/2022	13.12.2022	OJC- 2353/1996	G R PATRA	GEN ERAL		Judgement Dtd. 1996-07-03		WRIT BRANCH-3	(Seat No - 33)
1133	114516/2022	13.12.2022	WP (C) - 30510/2022	L. RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 33)
1144	114517/2022	13.12.2022	OJC- 3981/2002	A K SWAIN	GEN ERAL		Order Dtd. 2018-03-19		WRIT BRANCH-5	(Seat No - 47)
1155	114518/2022	13.12.2022	WP (C) - 32197/2022	C. R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 47)
1166	114519/2022	13.12.2022	WP (C) - 32977/2022	KARMA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 47)
1177	114520/2022	13.12.2022	WP (C) - 29476/2019	PRASANT KUMAR DAS	C.O.	COURT NO. 9	Order Dtd. 2022-12-08			(Seat No - 47)
1188	114521/2022	13.12.2022	WP (C) - 1279/	S P SAHOO	GEN ERAL		Order Dtd. 2020-01-16Petition,Annexure,			(Seat

			2020							No-47)
119	114522/2022	13.12.2022	CMP-1118/2018	S P SAHOO	GENERAL		Order Dtd. 2018-11-19		WRIT BRANCH-7	(Seat No-15)
120	114523/2022	13.12.2022	WP (C) - 29476/2019	P.K.BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-12-08			(Seat No-15)
121	114524/2022	13.12.2022	WP (C) - 9889/2013	B.R.SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No-15)
122	114525/2022	13.12.2022	WP (C) - 3110/2015	M.R.ROUTRAY	C.O.	COURT NO. 9	Order Dtd. 2022-12-12			(Seat No-15)
123	114526/2022	13.12.2022	WP (C) - 13173/2021	S K SAHU	GENERAL		Order Dtd. 2022-01-06			(Seat No-15)
124	114527/2022	13.12.2022	WP (C) - 21728/2022	HRUSIKESH TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09		WRIT BRANCH (DIVISION BENCH-1)	(Seat No-107)
125	114528/2022	13.12.2022	WP (C) - 33727/2022	S.K.NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-12		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-109)

1 2 6	11452 9/202 2	13.12. 2022	WP (C) - 33148 /2022	G R PATRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 08			(S ea t No - 10 9)
1 2 7	11453 0/202 2	13.12. 2022	WP (C) - 17404 /2022	J P KAR	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 08			(S ea t No - 10 9)
1 2 8	11453 1/202 2	13.12. 2022	WP (C) - 32006 /2022	LAXMIDHA R MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 08			(S ea t No - 10 9)
1 2 9	11453 2/202 2	13.12. 2022	WP (C) - 32407 /2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 08			(S ea t No - 10 9)
1 3 0	11453 3/202 2	13.12. 2022	WP (C) - 32710 /2022	D BISWAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 10 9)
1 3 1	11453 4/202 2	13.12. 2022	WP (C) - 32848 /2022	R.K.BARI K	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12		WRIT BRANC H (DIVI SION BENCH -3)	(S ea t No - 12 4)
1 3 2	11453 5/202 2	13.12. 2022	CMP- 1263/ 2022	M NAYAK	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 12			(S ea t No - 12 4)
1 3 3	11453 6/202 2	13.12. 2022	WP (C) - 33080 /2022	B.MOHANT Y	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 12			(S ea t No

						OLD				- 12 4)
1 3 4	11453 7/202 2	13.12. 2022	WP (C) - 30558 /2022	B DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 12 4)
1 3 5	11453 8/202 2	13.12. 2022	WP (C) - 32301 /2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 12 4)
1 3 6	11453 9/202 2	13.12. 2022	WP (C) - 32326 /2022	P K JENA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 12 4)
1 3 7	11454 0/202 2	13.12. 2022	WP (C) - 32524 /2022	M K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 12 4)
1 3 8	11454 1/202 2	13.12. 2022	WP (C) - 32783 /2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 12 4)
1 3 9	11454 2/202 2	13.12. 2022	WP (C) - 31249 /2022	R K SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 12 4)
1 4 0	11454 3/202 2	13.12. 2022	BLAPL - 6759/ 2022	D. K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 08			(S ea t No - 12 4)
1	11454	13.12.	WP (C)	P.NAYAK	C.O	COUR	Order Dtd. 2022-12-		WRIT	(S

4 1	4/2022	2022	- 33259 /2022		.	T NO. 3 OLD	12		BRANC H (DIVI SION BENCH -1)	ea t No - 10 4)
1 4 2	11454 5/2022	13.12. 2022	WP (C) - 31901 /2022	R K BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 10 4)
1 4 3	11454 6/2022	13.12. 2022	BLAPL - 9853/ 2022	ASHISH KUMAR NAYAK	C.O .	COUR T NO. 17	Order Dtd. 2023-01- 18		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 6)
1 4 4	11454 7/2022	13.12. 2022	WP (C) - 31908 /2022	R K BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 4 5	11454 8/2022	13.12. 2022	WP (C) - 2188/ 2014	M/S.A.C. SARANGI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
1 4 6	11454 9/2022	13.12. 2022	WP (C) - 30756 /2022	S MOHARANA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 05			(S ea t No - 6)
1 4 7	11455 0/2022	13.12. 2022	WP (C) - 11577 /2015	P.K.LENK A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
1 4 8	11455 1/2022	13.12. 2022	WP (C) - 32206 /2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 07			(S ea t No - 6)
1 4 9	11455 2/2022	13.12. 2022	WP (C) - 31514 /2022	RAMESH CHANDRA MISHRA	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 07			(S ea t No

						OLD				- 6)
1 5 0	11455 3/202 2	13.12. 2022	WP (C) - 26778 /2022	R K SAHU	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11- 21			(S ea t No - 6)
1 5 1	11455 4/202 2	13.12. 2022	WP (C) - 32485 /2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 5 2	11455 5/202 2	13.12. 2022	WP (C) - 31903 /2022	R K BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 5 3	11455 6/202 2	13.12. 2022	WP (C) - 32566 /2022	C R NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 5 4	11455 7/202 2	13.12. 2022	WP (C) - 30568 /2022	L DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 5 5	11455 8/202 2	13.12. 2022	MA- 706/1 996	T BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 5 6	11455 9/202 2	13.12. 2022	CONTC - 583/2 022	GANESH CHANDRA JENA	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 12			(S ea t No - 6)
1 5 7	11456 0/202 2	13.12. 2022	MA- 706/1 996	P K BARIK	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 5 8	11456 1/202 2	13.12. 2022	MA- 706/1 996	D NAYAK	C.O .	COUR T NO.	Order Dtd. 2022-12- 09			(S ea t

						1				No-6)
159	114562/2022	13.12.2022	MACA-183/2017	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2022-12-09			(Seat No-6)
160	114563/2022	13.12.2022	CONTC-578/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 6	Order Dtd. 2022-12-12			(Seat No-6)
161	114564/2022	13.12.2022	MACA-337/2020	B MAHALI	C.O.	COURT NO. 8	Order Dtd. 2022-12-09			(Seat No-6)
162	114565/2022	13.12.2022	MACA-337/2020	P K BARIK	C.O.	COURT NO. 8	Order Dtd. 2022-12-09			(Seat No-6)
163	114566/2022	13.12.2022	WP (C) - 6131/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No-6)
164	114567/2022	13.12.2022	CONTC-579/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 6	Order Dtd. 2022-12-12			(Seat No-6)
165	114568/2022	13.12.2022	WP (C) - 13414/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No-6)
166	114569/2022	13.12.2022	CONTC-580/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 6	Order Dtd. 2022-12-12			(Seat No-6)
166	114570/2022	13.12.2022	WP (C) -	DR. PURUSOTTAM	C.O.	COURT	Order Dtd. 2022-12-09			(Seat

7	2		13418/2022	CHULI		NO. 6				t No - 6)
168	114571/2022	13.12.2022	CONTC - 581/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 6	Order Dtd. 2022-12-12			(Seat No - 6)
169	114572/2022	13.12.2022	WP (C) - 17045/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 6)
170	114573/2022	13.12.2022	WP (C) - 8839/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 6)
171	114574/2022	13.12.2022	WP (C) - 6145/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 6)
172	114575/2022	13.12.2022	CONTC - 582/2022	GANESH CHANDRA JENA	C.O.	COURT NO. 6	Order Dtd. 2022-12-12			(Seat No - 6)
173	114576/2022	13.12.2022	WP (C) - 4702/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 6)
174	114577/2022	13.12.2022	CONTC - 7434/2022	SWAPNA SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-12			(Seat No - 6)
175	114578/2022	13.12.2022	WP (C) - 4705/2022	DR. PURUSOTTAM CHULI	C.O.	COURT NO. 6	Order Dtd. 2022-12-09			(Seat No - 6)
1	11457	13.12.	WP (C)	M. R.	C.O.	COUR	Order Dtd. 2022-12-			(S

76	9/2022	2022	- 33511 /2022	SAHOO	.	T NO. 3 OLD	12			ea t No - 6)
177	11458 0/2022	13.12. 2022	WP (C) - 12287 /2022	DR.PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 6)
178	11458 1/2022	13.12. 2022	WP (C) - 23253 /2021	PRASANTA KUMAR JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 6)
179	11458 2/2022	13.12. 2022	WP (C) - 7087/ 2022	DR.PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 6)
180	11458 3/2022	13.12. 2022	WP (C) - 7081/ 2022	DR.PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 6)
181	11458 4/2022	13.12. 2022	WP (C) - 23255 /2021	PRASANTA KUMAR JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 6)
182	11458 5/2022	13.12. 2022	WP (C) - 23256 /2021	PRASANTA KUMAR JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 6)
183	11458 6/2022	13.12. 2022	WP (C) - 32498 /2022	S PRUSTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
184	11458 7/2022	13.12. 2022	WP (C) - 23252 /2021	PRASANTA KUMAR JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 6)

185	114588/2022	13.12.2022	BLAPL - 9464/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 6)
186	114589/2022	13.12.2022	WP (C) - 33189/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-12			(Seat No - 6)
187	114590/2022	13.12.2022	BLAPL - 8620/2022	S.S.PATT ANAIK	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 6)
188	114591/2022	13.12.2022	WP (C) - 33191/2022	UMAKANTA CHHOTRAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-12			(Seat No - 6)
189	114592/2022	13.12.2022	BLAPL - 8072/2022	BALARAM SINGH	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 6)
190	114593/2022	13.12.2022	WP (C) - 16060/2022	AJAY KUMAR PANDA	C.O.	COURT NO. 6	Order Dtd. 2022-12-12			(Seat No - 6)
191	114594/2022	13.12.2022	WP (C) - 32302/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No - 6)
192	114595/2022	13.12.2022	WP (C) - 13797/2022	BANABIHARI RAY	C.O.	COURT NO. 6	Order Dtd. 2022-12-12			(Seat No - 6)
193	114596/2022	13.12.2022	WP (C) - 32300/2022	M.R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No - 6)

										6)
1 9 4	11459 7/202 2	13.12. 2022	WP (C) - 16053 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 12			(S ea t No - 6)
1 9 5	11459 8/202 2	13.12. 2022	WP (C) - 32269 /2022	S C DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 9 6	11459 9/202 2	13.12. 2022	WP (C) - 16054 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 12			(S ea t No - 6)
1 9 7	11460 0/202 2	13.12. 2022	WP (C) - 32059 /2022	A PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
1 9 8	11460 1/202 2	13.12. 2022	WP (C) - 16057 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 12			(S ea t No - 6)
1 9 9	11460 2/202 2	13.12. 2022	WP (C) - 32018 /2022	BASUDEV BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
2 0 0	11460 3/202 2	13.12. 2022	WP (C) - 16058 /2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 0 1	11460 4/202 2	13.12. 2022	WP (C) - 31910 /2022	R K BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
2 0 2	11460 5/202 2	13.12. 2022	WP (C) - 40994 /2021	BANABIHA RI RAY	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No

						OLD				- 6)
2 0 3	11460 6/202 2	13.12. 2022	WP (C) - 32606 /2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 6)
2 0 4	11460 7/202 2	13.12. 2022	WP (C) - 40992 /2021	BANABIHA RI RAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 0 5	11460 8/202 2	13.12. 2022	WP (C) - 32601 /2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 08			(S ea t No - 6)
2 0 6	11460 9/202 2	13.12. 2022	WP (C) - 32554 /2022	SARBESWA R PRUSTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 08			(S ea t No - 6)
2 0 7	11461 0/202 2	13.12. 2022	WP (C) - 32552 /2022	SARBESWA R PRUSTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 08			(S ea t No - 6)
2 0 8	11461 1/202 2	13.12. 2022	WP (C) - 7079/ 2022	DR.PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 6)
2 0 9	11461 2/202 2	13.12. 2022	WP (C) - 7084/ 2022	DR.PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 6)
2 1 0	11461 3/202 2	13.12. 2022	WP (C) - 7991/ 2022	DR.PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 6)
2 1 1	11461 4/202 2	13.12. 2022	WP (C) - 7078/ 2022	DR. PURUSOTT AM CHULI	C.O .	COUR T NO.	Order Dtd. 2022-12- 09			(S ea t

			2022			6			No - 6)
2 1 2	11461 5/202 2	13.12. 2022	WP (C) - 13409 /2022	DR. PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09		(S ea t No - 6)
2 1 3	11461 6/202 2	13.12. 2022	WP (C) - 12292 /2022	DR. PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09		(S ea t No - 6)
2 1 4	11461 7/202 2	13.12. 2022	WP (C) - 12291 /2022	DR. PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09		(S ea t No - 6)
2 1 5	11461 8/202 2	13.12. 2022	WPCRL - 155/2 022	SUMIT SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-11- 25		(S ea t No - 6)
2 1 6	11461 9/202 2	13.12. 2022	WP (C) - 12289 /2022	DR. PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09		(S ea t No - 6)
2 1 7	11462 0/202 2	13.12. 2022	CONTC - 1230/ 2019	R CH ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09		(S ea t No - 6)
2 1 8	11462 1/202 2	13.12. 2022	CONTC - 2718/ 2022	SARAT DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 6)
2 1 9	11462 2/202 2	13.12. 2022	WP (C) - 6132/ 2022	DR. PURUS OTTAM CHULI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09		(S ea t No - 6)
2 2	11462 3/202	13.12. 2022	WP (C) -	R K BARIK	C.O .	COUR T	Order Dtd. 2022-12- 12		(S ea

0	2		17772 /2022			NO. 3 OLD				t No - 6)
2 2 1	11462 4/202 2	13.12. 2022	WP (C) - 27664 /2022	B NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 2 2	11462 5/202 2	13.12. 2022	WP (C) - 27664 /2022	B NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 2 3	11462 6/202 2	13.12. 2022	WP (C) - 32811 /2022	B K MOHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 2 4	11462 7/202 2	13.12. 2022	WP (C) - 32376 /2022	A.PATTAN AIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 2 5	11462 8/202 2	13.12. 2022	WP (C) - 32015 /2022	K DANG	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 2 6	11462 9/202 2	13.12. 2022	WP (C) - 13794 /2022	BANABIHA RI RAY	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 2 7	11463 0/202 2	13.12. 2022	WP (C) - 32809 /2022	B K MOHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2 2 8	11463 1/202 2	13.12. 2022	WP (C) - 27005 /2022	A.PATTAN AIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 6)
2	11463	13.12.	WP (C)	DR.PURUS	C.O	COUR	Order Dtd. 2022-12-		WRIT	(S

29	2/2022	2022	- 19247 /2022	OTTAM CHULI	.	T NO. 3 OLD	09		BRANC H-7	ea t No - 44)
230	11463 3/2022	13.12. 2022	WP (C) - 27003 /2022	A.PATTAN AIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 44)
231	11463 4/2022	13.12. 2022	WP (C) - 19810 /2022	ROHIT KUMAR MAHABHOI	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 44)
232	11463 5/2022	13.12. 2022	WP (C) - 17774 /2022	R K BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 44)
233	11463 6/2022	13.12. 2022	MATA- 137/2 019	PITABAS NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11- 18		FIRST APPEA L	(S ea t No - 4)
234	11463 7/2022	13.12. 2022	WP (C) - 11008 /2017	K K SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 4)
235	11463 8/2022	13.12. 2022	MATA- 96/20 21	S. MOHARANA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 16		FIRST APPEA L	(S ea t No - 1)
236	11463 9/2022	13.12. 2022	MATA- 136/2 019	G. SUNDARA	C.O .	COUR T NO. 1	Order Dtd. 2023-01- 06		FIRST APPEA L	(S ea t No - 4)
23	11464 0/2022	13.12. 2022	MATA- 17/20	SARAT DASH	C.O .	COUR T	Order Dtd. 2023-01- 06		FIRST APPEA	(S ea

7	2		22			NO. 1			L	t No - 1)
2 3 8	11464 1/202 2	13.12. 2022	CONTC (CPC) - 360/2 013	B C PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 1)
2 3 9	11464 2/202 2	13.12. 2022	MATA- 17/20 22	M. R. ROUTRAY	C.O .	COUR T NO. 1	Order Dtd. 2023-01- 06	FIRST APPEA L		(S ea t No - 1)
2 4 0	11464 3/202 2	13.12. 2022	CONTC (CPC) - 359/2 013	B C PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 1)
2 4 1	11464 4/202 2	13.12. 2022	WP (C) - 30689 /2022	S BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09	WRIT BRANC H-1		(S ea t No - 31)
2 4 2	11464 5/202 2	13.12. 2022	WPC (O AC) - 2106/ 2009	P.C.CHHI NCHANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 31)
2 4 3	11464 6/202 2	13.12. 2022	WP (C) - 32866 /2022	A MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 31)
2 4 4	11464 7/202 2	13.12. 2022	WP (C) - 32895 /2022	B K DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 31)
2 4 5	11464 8/202 2	13.12. 2022	CONTC - 5515/	M. R. ROUTRAY	C.O .	COUR T NO.	Order Dtd. 2022-12- 12			(S ea t

			2021			3				No-31)
246	114649/2022	13.12.2022	FAO-447/2022	B MAHALI	C.O.	COURT NO. 23	Order Dtd. 2022-12-09		MISC. APPEAL SEC.	(Seat No-5)
247	114650/2022	13.12.2022	RVWPE T-266/2021	M. R. ROUSTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-02			(Seat No-5)
248	114651/2022	13.12.2022	MACA-139/2017	RAJAT DAS	C.O.	COURT NO. 23	Order Dtd. 2022-12-09			(Seat No-5)
249	114652/2022	13.12.2022	MACA-139/2017	SARAT SWAIN	C.O.	COURT NO. 23	Order Dtd. 2022-12-09			(Seat No-5)
250	114653/2022	13.12.2022	CMP-1211/2022	PANKAJ KUMAR PANI	C.O.	COURT NO. 20	Order Dtd. 2023-01-09		WRIT BRANCH-3	(Seat No-12)
251	114654/2022	13.12.2022	FAO-326/2022	S SAHOO	GENERAL		Order Dtd. 2022-12-09			(Seat No-12)
252	114655/2022	13.12.2022	FAO-364/2022	S SAHOO	C.O.	COURT NO. 23	Order Dtd. 2022-12-09			(Seat No-12)
253	114656/2022	13.12.2022	WP (C) - 30783	K. C. SAMAL	C.O.	COURT NO.	Order Dtd. 2022-12-09			(Seat No-12)

			/2022			20				No - 12)
2 5 4	11465 7/202 2	13.12. 2022	MSA- 4/202 2	J C BARAL	C.O .	COUR T NO. 7	Order Dtd. 2022-12- 08			(S ea t No - 12)
2 5 5	11465 8/202 2	13.12. 2022	WP (C) - 33380 /2022	J PRADHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 12)
2 5 6	11465 9/202 2	13.12. 2022	CMP- 1137/ 2022	K. N. SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 12	WRIT BRANC H-2		(S ea t No - 34)
2 5 7	11466 0/202 2	13.12. 2022	WP (C) - 32858 /2022	B C PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 34)
2 5 8	11466 1/202 2	13.12. 2022	WP (C) - 32859 /2022	B C PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 34)
2 5 9	11466 2/202 2	13.12. 2022	WP (C) - 33020 /2022	M NAYAK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09	WRIT BRANC H-4		(S ea t No - 37)
2 6 0	11466 3/202 2	13.12. 2022	WP (C) - 23050 /2022	D BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 37)

261	114664/2022	13.12.2022	BLAPL - 11074/2022	MOHENDRA DALAI	C.O.	COURT NO. 17	Order Dtd. 2022-12-08	CRIMINAL MISC-1 (BAIL-1)	(Seat No - 6)
262	114665/2022	13.12.2022	WP (C) - 26519/2022	D BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-12-09		(Seat No - 6)
263	114666/2022	13.12.2022	CMP-561/2014	DILLIP SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-12-12		(Seat No - 6)
264	114667/2022	13.12.2022	WP (C) - 26200/2021	D BISWAL	C.O.	COURT NO. 22	Order Dtd. 2022-12-09		(Seat No - 6)
265	114668/2022	13.12.2022	BLAPL - 9486/2022	B.S. SWAIN	C.O.	COURT NO. 17	Order Dtd. 2022-12-09		(Seat No - 6)
266	114669/2022	13.12.2022	WP (C) - 33495/2022	A K PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09		(Seat No - 6)
267	114670/2022	13.12.2022	WP (C) - 32864/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09		(Seat No - 6)
268	114671/2022	13.12.2022	BLAPL - 9585/2022	S. BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-12-12		(Seat No - 6)
269	114672/2022	13.12.2022	CMP-561/2014	M/S.SANJEEV UDGATA	C.O.	COURT NO. 22	Order Dtd. 2022-12-12		(Seat No - 6)

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270	114673/2022	13.12.2022	WP (C) - 27995/2022	SAILENDRA PATNAIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 6)
271	114674/2022	13.12.2022	BLAPL - 10976/2022	S.K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 6)
272	114675/2022	13.12.2022	WP (C) - 24778/2022	M. R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-02-06		WRIT BRANCH-4	(Seat No - 17)
273	114676/2022	13.12.2022	WP (C) - 22417/2022	H K MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 17)
274	114677/2022	13.12.2022	BLAPL - 8061/2022	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 17)
275	114678/2022	13.12.2022	WP (C) - 32286/2022	JADUNATH PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2022-12-09			(Seat No - 17)
276	114679/2022	13.12.2022	BLAPL - 10802/2022	A.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 17)
277	114680/2022	13.12.2022	BLAPL - 8700/2022	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 17)

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278	114681/2022	13.12.2022	BLAPL - 9833/2022	GANESH SAHOO	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 17)
279	114682/2022	13.12.2022	BLAPL - 10328/2022	RAKESH KUMAR DAS	C.O.	COURT NO. 17	Order Dtd. 2022-12-09		CRMINAL MISC-2 (BAIL-2)	(Seat No - 9)
280	114683/2022	13.12.2022	WP (C) - 33249/2022	M.R. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-12			(Seat No - 9)
281	114684/2022	13.12.2022	BLAPL - 9629/2022	KHIROD KUMAR PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 9)
282	114685/2022	13.12.2022	ABLAP L- 15029/2022	K. SAHOO	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 9)
283	114686/2022	13.12.2022	CRLRE V- 561/2010	D.K. NAIK	C.O.	COURT NO. 2	Order Dtd. 2022-12-12			(Seat No - 9)
284	114687/2022	13.12.2022	WP (C) - 15304/2017	B.K. PATI	C.O.	COURT NO. 8	Order Dtd. 2022-12-08		WRIT BRANCH-6	(Seat No - 26)
285	114688/2022	13.12.2022	MACA- 1079/2018	T. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2022-12-09			(Seat No - 26)

286	114689/2022	13.12.2022	MACA-1079/2018	C.R. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2022-12-09			(Seat No - 26)
287	114690/2022	13.12.2022	MACA-137/2021	M/S. YUVRAJ PAREKH, D.K.PADHI, G.C.SAHO	C.O.	COURT NO. 22	Order Dtd. 2022-12-09			(Seat No - 26)
288	114691/2022	13.12.2022	WP (C) - 30524/2022	C. K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-12-09			(Seat No - 26)
289	114692/2022	13.12.2022	BLAPL - 6360/2022	B.N. SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-12-12			(Seat No - 26)
290	114693/2022	13.12.2022	BLAPL - 2119/2022	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2022-12-12			(Seat No - 26)
291	114694/2022	13.12.2022	BLAPL - 7005/2022	DILLIP SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 26)
292	114695/2022	13.12.2022	BLAPL - 4723/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2022-12-12			(Seat No - 26)
293	114696/2022	13.12.2022	BLAPL - 8666/2022	K.R. JENA	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 26)

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2 9 4	11469 7/202 2	13.12. 2022	BLAPL - 5934/ 2022	M. R. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 12			(S ea t No - 26)
2 9 5	11469 8/202 2	13.12. 2022	BLAPL - 5941/ 2022	M. R. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 12			(S ea t No - 26)
2 9 6	11469 9/202 2	13.12. 2022	BLAPL - 2943/ 2022	HEMANTA KUMAR MOHANTA	C.O .	COUR T NO. 11	Order Dtd. 2022-12- 12			(S ea t No - 26)
2 9 7	11470 0/202 2	13.12. 2022	BLAPL - 4043/ 2022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-12- 12			(S ea t No - 26)
2 9 8	11470 1/202 2	13.12. 2022	BLAPL - 8666/ 2022	P.K. MOHANTY	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 09			(S ea t No - 26)
2 9 9	11470 2/202 2	13.12. 2022	MATA- 49/20 21	CHHABI RANA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 02			(S ea t No - 26)
3 0 0	11470 3/202 2	13.12. 2022	WP (C) - 33142 /2022	PRASANJI T BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 26)
3	11470	13.12.	BLAPL	J.P. KAR	C.O	COUR	Order Dtd. 2022-12-			(S

01	4/2022	2022	- 9458/ 2022		.	T NO. 17	09			ea t No - 26)
302	11470 5/2022	13.12. 2022	MATA- 49/20 21	A. K. BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 02			(S ea t No - 26)
303	11470 6/2022	13.12. 2022	WP (C) - 32045 /2022	NIRANJAN MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 26)
304	11470 7/2022	13.12. 2022	WP (C) - 32120 /2022	A K SAA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 26)
305	11470 8/2022	13.12. 2022	BLAPL - 9516/ 2022	P.K. BARIK	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 09			(S ea t No - 26)
306	11470 9/2022	13.12. 2022	MATA- 166/2 019	YUVRAJ PAREKH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 26)
307	11471 0/2022	13.12. 2022	MATA- 4/201 7	P. R. SWAIN	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 02			(S ea t No - 26)
308	11471 1/2022	13.12. 2022	BLAPL - 9517/ 2022	PRASANJI T BEHERA	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 09			(S ea t No - 26)

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309	114712/2022	13.12.2022	BLAPL - 9761/2022	M.R. ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2022-12-12			(Seat No - 26)
310	114713/2022	13.12.2022	MATA-4/2017	P. K. MALLICK	C.O.	COURT NO. 22	Order Dtd. 2022-12-02			(Seat No - 26)
311	114714/2022	13.12.2022	BLAPL - 9897/2022	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No - 26)
312	114715/2022	13.12.2022	MATA-41/2021	S. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-02-06	FIRST APPEAL		(Seat No - 1)
313	114716/2022	13.12.2022	BLAPL - 9921/2022	R. PATTNAIK	C.O.	COURT NO. 17	Order Dtd. 2022-12-12			(Seat No - 1)
314	114717/2022	13.12.2022	WPCRL - 151/2022	OMKAR DEV DAS	C.O.	COURT NO. 1	Order Dtd. 2022-11-24	WRIT BRANCH (DIVISION BENCH -2)		(Seat No - 11)
315	114718/2022	13.12.2022	WP (C) - 13125/2022	SURESH CHANDRA DASH	C.O.	COURT NO. 1	Order Dtd. 2022-12-12			(Seat No - 11)
316	114719/2022	13.12.2022	BLAPL - 9943/2022	R.R. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No

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3 1 7	11472 0/202 2	13.12. 2022	WP (C) - 25477 /2020	B. K. BEHERA	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 01			(S ea t No - 11 1)
3 1 8	11472 1/202 2	13.12. 2022	BLAPL - 10037 /2022	M.R. SAHOO	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 09			(S ea t No - 11 1)
3 1 9	11472 2/202 2	13.12. 2022	WP (C) - 25477 /2020	S. SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 01			(S ea t No - 11 1)
3 2 0	11472 3/202 2	13.12. 2022	WP (C) - 25477 /2020	PRASANTA KUMAR JENA	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 01			(S ea t No - 11 1)
3 2 1	11472 4/202 2	13.12. 2022	WP (C) - 30742 /2022	ACHYUTAN ANDA PATNAIK	C.O .	COUR T NO. 1	Order Dtd. 2022-11- 29			(S ea t No - 11 1)
3 2 2	11472 5/202 2	13.12. 2022	WPCRL - 2/202 0	GOUTAM KUMAR ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 01			(S ea t No - 11 1)
3 2 3	11472 6/202 2	13.12. 2022	CRLMP - 1488/ 2022	PRADEEP KUMAR MOHANTY	C.O .	COUR T NO. 5	Order Dtd. 2022-11- 22			(S ea t No - 11 1)
3	11472	13.12.	BLAPL	T.R. DAS	C.O	COUR	Order Dtd. 2022-12-			(S

24	7/2022	2022	- 10102 /2022		.	T NO. 17	12			ea t No - 11 1)
325	11472 8/2022	13.12. 2022	BLAPL - 10542 /2022	B.N. SAHU	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 09		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 5)
326	11472 9/2022	13.12. 2022	WP (C) - 32817 /2022	BISHNU PRIYA PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 5)
327	11473 0/2022	13.12. 2022	MATA- 110/2 019	SIBA PRASAD SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11- 23			(S ea t No - 5)
328	11473 1/2022	13.12. 2022	MATA- 110/2 019	R. K. SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-11- 23			(S ea t No - 5)
329	11473 2/2022	13.12. 2022	MATA- 55/20 19	HAREKRUS HNA DASH	C.O .	DR (J)	Order Dtd. 2022-11- 17			(S ea t No - 5)
330	11473 3/2022	13.12. 2022	MATA- 55/20 19	S. B. UDGATA	C.O .	DR (J)	Order Dtd. 2022-11- 17			(S ea t No - 5)
331	11473 4/2022	13.12. 2022	WP (C) - 33330 /2022	KSHITISH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 5)
332	11473 5/2022	13.12. 2022	WA- 114/2 015	B. K. SWAIN	C.O .	CHIE F JUST ICE' S	Order Dtd. 2022-12- 08			(S ea t No - 5)

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333	114736/2022	13.12.2022	WA-114/2015	R. C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-08			(Seat No - 5)
334	114737/2022	13.12.2022	CONTC (CPC) - 239/2018	R M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 5)
335	114738/2022	13.12.2022	WA-121/2015	R. C. MALLICK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-08			(Seat No - 5)
336	114739/2022	13.12.2022	WP (C) - 32398/2022	TAPAN SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 5)
337	114740/2022	13.12.2022	WA-121/2015	B. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-08			(Seat No - 5)
338	114741/2022	13.12.2022	WP (C) - 32607/2022	P K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09		WRIT BRANCH-7	(Seat No - 48)
339	114742/2022	13.12.2022	WP (C) - 33247/2022	P K PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-09			(Seat No - 48)
340	114743/2022	13.12.2022	RVWPE T-21/2019	P. R. SWAIN	C.O.	CHIEF JUSTICE'S	Order Dtd. 2022-12-09			(Seat No

						S COUR T				- 48)
3 4 1	11474 4/202 2	13.12. 2022	WP (C) - 32679 /2022	SOMNATH BARDHAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 48)
3 4 2	11474 5/202 2	13.12. 2022	CRLMP - 1092/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 07	WRIT BRANC H-4		(S ea t No - 19)
3 4 3	11474 6/202 2	13.12. 2022	WPC (O AC) - 2853/ 2013	S K BISWAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 08			(S ea t No - 19)
3 4 4	11474 7/202 2	13.12. 2022	WP (C) - 33719 /2022	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 19)
3 4 5	11474 8/202 2	13.12. 2022	BLAPL - 9634/ 2021	N. MAHARANA	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 12			(S ea t No - 19)
3 4 6	11474 9/202 2	13.12. 2022	WP (C) - 30522 /2022	C. K. ROUT	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 09			(S ea t No - 19)
3 4 7	11475 0/202 2	13.12. 2022	WPC (O A) - 752/2 018	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 19)
3	11475	13.12.	CMP-	BISWAJIT	C.O	COUR	Order Dtd. 2022-12-			(S

48	1/2022	2022	1096/2022	DAS	.	T NO. 20	12			ea t No - 19)
349	11475 2/2022	13.12. 2022	WP (C) - 32334 /2022	B. B. ROUT	C.O .	COUR T NO. 5	Order Dtd. 2022-12- 12			(S ea t No - 19)
350	11475 3/2022	13.12. 2022	CRLRE V- 511/2 022	H K PATRA	C.O .	COUR T NO. 11	Order Dtd. 2022-12- 09			(S ea t No - 19)
351	11475 4/2022	13.12. 2022	WP (C) - 31396 /2022	GYANA RANJAN PATRA	C.O .	COUR T NO. 5	Order Dtd. 2022-12- 19		WRIT BRANC H-8	(S ea t No - 43)
352	11475 5/2022	13.12. 2022	CRLRE V- 540/2 021	B D BISWAL	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 43)
353	11475 6/2022	13.12. 2022	WP (C) - 32857 /2022	ASHIS KUMAR MISHRA	C.O .	COUR T NO. 5	Order Dtd. 2022-12- 12			(S ea t No - 43)
354	11475 7/2022	13.12. 2022	CRLA- 917/2 022	S SAMAL	C.O .	COUR T NO. 11	Order Dtd. 2022-12- 12			(S ea t No - 43)
355	11475 8/2022	13.12. 2022	WP (C) - 3342/ 2018	LAXMIDHA R MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2022-12- 12			(S ea t No - 19)

										43)
356	114759/2022	13.12.2022	CRLA-1065/2022	P K MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2022-12-12			(Seat No - 43)
357	114760/2022	13.12.2022	RVWPE T-13/2022	B. B. MALLICK	C.O.	COURT NO. 4	Order Dtd. 2022-03-07		CIVIL REVISION	(Seat No - 1)
358	114761/2022	13.12.2022	WA-567/2016	P C DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-08			(Seat No - 1)
359	114762/2022	13.12.2022	CRLA-1080/2022	DIPAK RANJAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2022-12-12			(Seat No - 1)
360	114763/2022	13.12.2022	WP (C) - 21622/2013	P C DAS	C.O.	COURT NO. 11	Order Dtd. 2022-12-08			(Seat No - 1)
361	114764/2022	13.12.2022	CRLA-621/2022	NIRANJAN MALLICK	C.O.	COURT NO. 5	Order Dtd. 2022-12-12			(Seat No - 1)
362	114765/2022	13.12.2022	CRLRE V-319/2022	SAMIR BARIK	C.O.	COURT NO. 5	Order Dtd. 2022-12-09			(Seat No - 1)
363	114766/2022	13.12.2022	CRLRE V-245/2022	S K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-12-08			(Seat No - 1)
3	11476	13.12.	STREV	N. K.	C.O.	CHIEF	Order Dtd. 2022-12-			(S

64	7/2022	2022	-47/2015	ROUT	.	F JUSTICE'S COURT	06			eat No - 1)
365	114768/2022	13.12.2022	CRLRE V-244/2022	S K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-12-08			(Seat No - 1)
366	114769/2022	13.12.2022	STREV -33/2016	N. K. ROUT	C.O.	COURT NO. 22	Order Dtd. 2022-12-06			(Seat No - 1)
367	114770/2022	13.12.2022	CRLRE V-246/2022	S K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-12-08			(Seat No - 1)
368	114771/2022	13.12.2022	CRLRE V-247/2022	S K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-12-08			(Seat No - 1)
369	114772/2022	13.12.2022	CONTC -2173/2012	D. K. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-05-09			(Seat No - 1)
370	114773/2022	13.12.2022	CRLRE V-248/2022	S K BEHERA	C.O.	COURT NO. 5	Order Dtd. 2022-12-08			(Seat No - 1)
371	114774/2022	13.12.2022	AHO-34/1998	P. K. SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-01-30			(Seat No - 1)
372	114775/2022	13.12.2022	CRLRE V-245/2	A K MOHANTY	C.O.	COURT NO.	Order Dtd. 2022-12-08			(Seat

			022			5				No-1)
373	114776/2022	13.12.2022	BLAPL - 8915/2022	S K BEHERA	C.O.	COURT NO. 17	Order Dtd. 2022-12-09			(Seat No-1)
374	114777/2022	13.12.2022	CRLMC - 3464/2017	R DAS	C.O.	COURT NO. 5	Order Dtd. 2022-12-09		CRIMINAL MISC-1 (BAIL-1)	(Seat No-1)
375	114778/2022	13.12.2022	WP (C) - 15808/2015	R K MOHAPATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-08		WRIT BRANCH (DIVISION BENCH-2)	(Seat No-116)
376	114779/2022	13.12.2022	STREV - 72/2016	SANJAY KUMAR SAHU	C.O.	COURT NO. 22	Order Dtd. 2022-12-08			(Seat No-116)
377	114780/2022	13.12.2022	CMAPL - 377/2022	ANIL SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-09			(Seat No-116)
378	114781/2022	13.12.2022	CMP- 730/2021	J. C. BARAL	GENERAL		Order Dtd. 2022-01-19			(Seat No-116)
379	114782/2022	13.12.2022	OJC- 4657/1994	J. R. NAYAK	GENERAL		Order Dtd. 2014-08-27 Entire Order,		WRIT BRANCH-3	(Seat No-14)
380	114783/2022	13.12.2022	ABLAPL- 2706/	N. SINGH	GENERAL		Order Dtd. 2022-04-05			(Seat

			2022							No - 14)
3 8 1	11478 4/202 2	13.12. 2022	WP (C) - 22568 /2014	J. C. BARAL	GEN ERA L		Order Dtd. 2016-03- 12Petition,Annexure, Misc.case,Entire Order,		WRIT BRANC H-4	(S ea t No - 37)
3 8 2	11478 5/202 2	13.12. 2022	WPC (O A) - 796/2 018	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 8 3	11478 6/202 2	13.12. 2022	WPC (O A) - 795/2 018	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 8 4	11478 7/202 2	13.12. 2022	WPC (O A) - 794/2 018	M R SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 8 5	11478 8/202 2	13.12. 2022	CONTC - 6737/ 2022	P K BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 8 6	11478 9/202 2	13.12. 2022	CONTC - 6702/ 2022	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 8 7	11479 0/202 2	13.12. 2022	CRLMC - 3431/ 2017	U. C. DORA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)

3 8 8	11479 1/202 2	13.12. 2022	CRLMC - 3424/ 2017	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 8 9	11479 2/202 2	13.12. 2022	CONTC - 6704/ 2022	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 0	11479 3/202 2	13.12. 2022	CRLMC - 3423/ 2017	SUVENDU BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 1	11479 4/202 2	13.12. 2022	CONTC - 6547/ 2022	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 2	11479 5/202 2	13.12. 2022	CMP- 1241/ 2022	SAILENDR A BISWAL	C.O .	COUR T NO. 20	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 3	11479 6/202 2	13.12. 2022	CONTC - 6525/ 2022	H K MOHANTA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 4	11479 7/202 2	13.12. 2022	CRLMC - 3416/ 2017	D. K. NAIK	C.O .	COUR T NO. 24	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 5	11479 8/202 2	13.12. 2022	CONTC - 6930/ 2022	SUMANTA DAS	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09			(S ea t No)

						OLD				- 37)
3 9 6	11479 9/202 2	13.12. 2022	CRLMC - 3646/ 2015	S. K. SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 7	11480 0/202 2	13.12. 2022	CONTC - 7050/ 2022	P K MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 8	11480 1/202 2	13.12. 2022	CRLMC - 3408/ 2017	M/S.SUSA NTA KU.ROUT	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 37)
3 9 9	11480 2/202 2	13.12. 2022	CRLMC - 2416/ 2017	M/S.SUSA NTA KU.ROUT	C.O .	COUR T NO. 10	Order Dtd. 2022-12- 09			(S ea t No - 37)
4 0 0	11480 3/202 2	13.12. 2022	CRLMC - 123/2 016	L. K. NAYAK	C.O .	COUR T NO. 10	Order Dtd. 2022-12- 09			(S ea t No - 37)
4 0 1	11480 4/202 2	13.12. 2022	CRLMC - 1490/ 2016	A. K. BEHERA	C.O .	COUR T NO. 10	Order Dtd. 2022-12- 09			(S ea t No - 37)
4 0 2	11480 5/202 2	13.12. 2022	CRLMC - 1292/ 2017	G. SUNDARA	C.O .	COUR T NO. 10	Order Dtd. 2022-12- 09			(S ea t No - 37)
4	11480	13.12.	CRLMC	YASHOBAN	C.O	COUR	Order Dtd. 2022-12-			(S

03	6/2022	2022	- 2332/ 2017	T DAS	.	T NO. 2	09			ea t No - 37)
404	11480 7/2022	13.12. 2022	CRLMC - 2932/ 2017	N. MAHARANA	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09			(S ea t No - 37)
405	11480 8/2022	13.12. 2022	CRLMC - 2931/ 2017	N. MAHARANA	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09			(S ea t No - 37)
406	11480 9/2022	13.12. 2022	CRLMC - 3458/ 2017	G. SUNDARA	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09			(S ea t No - 37)
407	11481 0/2022	13.12. 2022	CRLMC - 1288/ 2017	G. JAYASING H	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09			(S ea t No - 37)
408	11481 1/2022	13.12. 2022	CRLMC - 2388/ 2017	MR.P.C.C HHINCHAN I	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 09			(S ea t No - 37)
409	11481 2/2022	13.12. 2022	WP (C) - 46/20 10	LOKANATH DASH	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No - 37)
410	11481 3/2022	13.12. 2022	WP (C) - 10365 /2009	H. K. RATSINGH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 12			(S ea t No - 37)

										37)
4 1 1	11481 4/202 2	13.12. 2022	WP (C) - 33271 /2022	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 07			(S ea t No - 37)
4 1 2	11481 5/202 2	13.12. 2022	WP (C) - 33432 /2022	RAMAKANT MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 1 3	11481 6/202 2	13.12. 2022	WP (C) - 33431 /2022	RAMAKANT MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 1 4	11481 7/202 2	13.12. 2022	WP (C) - 33589 /2022	J. R. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 1 5	11481 8/202 2	13.12. 2022	WP (C) - 33591 /2022	J. R. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 1 6	11481 9/202 2	13.12. 2022	WP (C) - 33593 /2022	J. R. KAR	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 1 7	11482 0/202 2	13.12. 2022	CRLA- 135/2 022	ANIL SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 1 1	11482 1/202	13.12. 2022	WP (C) -	SIBA PRASAD	C.O .	COUR T	Order Dtd. 2022-12- 12			(S ea

8	2		33415 /2022	SAHOO		NO. 2 OLD				t No - 37)
4 1 9	11482 2/202 2	13.12. 2022	ABLAP L- 11846 /2022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-09- 21			(S ea t No - 37)
4 2 0	11482 3/202 2	13.12. 2022	WP (C) - 33534 /2022	PRIYA RANJAN MISHRA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 2 1	11482 4/202 2	13.12. 2022	WP (C) - 33610 /2022	RABI SAMAL	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 2 2	11482 5/202 2	13.12. 2022	WP (C) - 33829 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 2 3	11482 6/202 2	13.12. 2022	WP (C) - 33828 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 2 4	11482 7/202 2	13.12. 2022	WP (C) - 33830 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 2 5	11482 8/202 2	13.12. 2022	WP (C) - 33834 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)

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4 2 6	11482 9/202 2	13.12. 2022	WP (C) - 32991 /2022	A. K. MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 37)
4 2 7	11483 0/202 2	13.12. 2022	WP (C) - 29366 /2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 20	Order Dtd. 2023-02- 10		WRIT BRANC H-5	(S ea t No - 32)
4 2 8	11483 1/202 2	13.12. 2022	CONTC - 2997/ 2022	SHARMIST HA SAMAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11- 15			(S ea t No - 32)
4 2 9	11483 2/202 2	13.12. 2022	CRLMP - 2419/ 2022	M. N. MOHANTY	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 32)
4 3 0	11483 3/202 2	13.12. 2022	CRLMP - 2415/ 2022	BYOMAKES H TRIPATHY	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 32)
4 3 1	11483 4/202 2	13.12. 2022	CRLMP - 2414/ 2022	BYOMAKES H TRIPATHY	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 09			(S ea t No - 32)
4 3 2	11483 5/202 2	13.12. 2022	CRLRE V- 357/2 022	L K NAYAK	C.O .	COUR T NO. 5	Order Dtd. 2022-12- 06			(S ea t No - 32)
4 3 3	11483 6/202 2	13.12. 2022	SAO- 10/20 07	P. C. MOHANTY	C.O .	COUR T NO.	Order Dtd. 2023-01- 16		SECON D APPEA	(S ea t

						1			L	No-4)
434	114837/2022	13.12.2022	WPC (O AC) - 811/2016	K. C. PANDA	C.O.	COURT NO. 1	Order Dtd. 2022-07-28			(Seat No-4)
435	114838/2022	13.12.2022	TRP (C) - 162/2022	UDAY KUMAR	C.O.	COURT NO. 24	Order Dtd. 2022-12-09			(Seat No-4)
436	114839/2022	13.12.2022	TRP (C) - 162/2022	N. RAO	C.O.	COURT NO. 24	Order Dtd. 2022-12-09			(Seat No-4)
437	114840/2022	13.12.2022	TRP (C) - 46/2022	PRASANJIT BEHERA	C.O.	COURT NO. 24	Order Dtd. 2022-12-08			(Seat No-4)
438	114841/2022	13.12.2022	WP (C) - 29752/2022	M. R. ROUSTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-12-12			(Seat No-4)
439	114842/2022	13.12.2022	WPC (O AC) - 2925/2014	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No-4)
440	114843/2022	13.12.2022	WPC (O AC) - 2926/2014	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No-4)
441	114844/2022	13.12.2022	WPC (O AC) - 2804/2014	GANESH CHANDRA JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-11-15			(Seat No-4)
444	114845/2022	13.12.2022	WPC (O AC) -	GANESH CHANDRA	C.O.	COURT	Order Dtd. 2022-11-15			(Seat

2	2		2803/ 2014	JENA		NO. 3 OLD				t No - 4)
4 4 3	11484 6/202 2	13.12. 2022	WPC (O AC) - 2927/ 2014	GANESH CHANDRA JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-11- 15			(S ea t No - 4)
4 4 4	11484 7/202 2	13.12. 2022	WP (C) - 2813/ 2021	R. K. SAHU	C.O .	COUR T NO. 22	Order Dtd. 2021-02- 09			(S ea t No - 4)
4 4 5	11484 8/202 2	13.12. 2022	WPC (O AC) - 4076/ 2015	PRAKASH CH. DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-07- 12			(S ea t No - 4)
4 4 6	11484 9/202 2	13.12. 2022	TRP (C) - 306/2 022	A. K. MOHANTY	C.O .	COUR T NO. 8	Order Dtd. 2022-11- 22			(S ea t No - 4)
4 4 7	11485 0/202 2	13.12. 2022	TRPCR L- 91/20 22	S. MOHARANA	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 12			(S ea t No - 4)
4 4 8	11485 1/202 2	13.12. 2022	CRLMP - 2371/ 2022	J.R. TRIPATHY	C.O .	COUR T NO. 6	Order Dtd. 2022-12- 06			(S ea t No - 4)
4 4 9	11485 2/202 2	13.12. 2022	CRLMC - 1582/ 2022	BIKRAM BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 5)
4 5 0	11485 3/202 2	13.12. 2022	TRPCR L- 114/2 022	B.N. MOHAPATR A	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 12			(S ea t No - 5)
4	11485	13.12.	WP (C)	MRUTYUNJ	C.O	COUR	Order Dtd. 2022-12-			(S

51	4/2022	2022	- 3662/ 2022	AY MOHANTY	.	T NO. 6	12			ea t No - 5)
452	11485 5/2022	13.12. 2022	WP (C) - 33695 /2022	R. C. BHOI	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-12			(S ea t No - 5)
453	11485 6/2022	13.12. 2022	CRLMC - 3114/ 2022	R.K. MOHAPATRA	C.O.	COUR T NO. 12	Order Dtd. 2022-12-08		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 3)
454	11485 7/2022	13.12. 2022	WP (C) - 33154 /2022	SUMANTA DAS	C.O.	COUR T NO. 12	Order Dtd. 2022-12-12			(S ea t No - 3)
455	11485 8/2022	13.12. 2022	CRLMC - 3214/ 2022	T.K. BARIK	C.O.	COUR T NO. 12	Order Dtd. 2022-12-09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 1)
456	11485 9/2022	13.12. 2022	WP (C) - 33151 /2022	SUMANTA DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-12			(S ea t No - 1)
457	11486 0/2022	13.12. 2022	CRLMC - 3434/ 2022	M.K. MOHANTY	C.O.	COUR T NO. 12	Order Dtd. 2022-12-09			(S ea t No - 1)
458	11486 1/2022	13.12. 2022	CRLMC - 2513/ 2022	A.K. BEHERA	C.O.	COUR T NO. 12	Order Dtd. 2022-12-09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 3)
459	11486 2/2022	13.12. 2022	WP (C) - 32914 /2022	SUMANTA DAS	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-12			(S ea t No - 3)

460	114863/2022	13.12.2022	CRLMC - 2716/2022	JYOTIH RANJAN DAS	C.O .	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No - 3)
461	114864/2022	13.12.2022	WP (C) - 32565/2022	C. R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 3)
462	114865/2022	13.12.2022	CRLMC - 2716/2022	JYOTIH RANJAN DAS	C.O .	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No - 3)
463	114866/2022	13.12.2022	CRLMC - 3375/2022	G. JAYASINGH	C.O .	COURT NO. 12	Order Dtd. 2022-12-09		CRIMINAL MISC-3 (CRL.MIS)	(Seat No - 2)
464	114867/2022	13.12.2022	CRLMC - 2173/2021	JYOTIRAN JAN SAHOO	C.O .	COURT NO. 11	Order Dtd. 2022-12-09			(Seat No - 2)
465	114868/2022	13.12.2022	CRLMC - 2441/2022	L. ACHARI	C.O .	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No - 2)
466	114869/2022	13.12.2022	WP (C) - 33539/2022	L. D. SAHU	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 2)
467	114870/2022	13.12.2022	CRLMC - 2917/2022	ASHOK KUMAR SWAIN 1	C.O .	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No - 2)
468	114871/2022	13.12.2022	CRLMC - 2192/2022	J. PRADHAN	C.O .	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No -

										2)
469	114872/2022	13.12.2022	CRLMC - 3267/2022	DILLIP KUMAR JENA	C.O.	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No - 2)
470	114873/2022	13.12.2022	WP (C) - 33262/2022	BIKRAM BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 2)
471	114874/2022	13.12.2022	CRLMC - 2612/2022	S.K. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No - 2)
472	114875/2022	13.12.2022	WP (C) - 33269/2022	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 2)
473	114876/2022	13.12.2022	CRLMC - 1614/2022	J. N. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-09			(Seat No - 2)
474	114877/2022	13.12.2022	WP (C) - 39444/2021	DILIP KUMAR SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-12-07			(Seat No - 2)
475	114878/2022	13.12.2022	CRLMC - 2836/2021	P.K. DASH	C.O.	COURT NO. 6	Order Dtd. 2022-12-09		CRIMINAL MISC-3 (CRL.MIS)	(Seat No - 4)
476	114879/2022	13.12.2022	ABLAP L- 14959/2022	SANJAY KUMAR SAHU	C.O.	COURT NO. 2	Order Dtd. 2023-01-10		CRIMINAL MISC-2 (BAIL-2)	(Seat No - 8)
477	114880/2022	13.12.2022	CRLMC - 1700/2022	B. PASAYAT	C.O.	COURT NO. 12	Order Dtd. 2022-12-09		CRIMINAL MISC-3 (CRL	(Seat No

									.MIS)	- 1)
4 7 8	11488 1/202 2	13.12. 2022	ABLAP L- 15024 /2022	RAMESH CH. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No - 1)
4 7 9	11488 2/202 2	13.12. 2022	ABLAP L- 15025 /2022	RAMESH CH. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No - 1)
4 8 0	11488 3/202 2	13.12. 2022	ABLAP L- 15026 /2022	RAMESH CH. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No - 1)
4 8 1	11488 4/202 2	13.12. 2022	CRLMC - 3184/ 2022	ARTATRAN PARIDA	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 3)
4 8 2	11488 5/202 2	13.12. 2022	WP (C) - 33410 /2022	P K RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 3)
4 8 3	11488 6/202 2	13.12. 2022	ABLAP L- 15027 /2022	RAMESH CH. ROUT	C.O .	COUR T NO. 2	Order Dtd. 2022-12- 12			(S ea t No - 3)
4 8 4	11488 7/202 2	13.12. 2022	CRLMC - 2994/ 2022	ARTATRAN PARIDA	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 6)
4 8 5	11488 8/202 2	13.12. 2022	ABLAP L- 14721 /2022	HAREKRUS HNA DASH	C.O .	COUR T NO. 2	Order Dtd. 2023-01- 11		CRIMI NAL MISC- 1 (BAI L-1)	(S ea t No - 7)
4 8 6	11488 9/202 2	13.12. 2022	WP (C) - 31476	P R MISHRA	C.O .	COUR T NO.	Order Dtd. 2022-12- 06			(S ea t

			/2022			2 OLD				No - 7)
4 8 7	11489 0/202 2	13.12. 2022	WP (C) - 33423 /2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 7)
4 8 8	11489 1/202 2	13.12. 2022	CRLMC - 2623/ 2022	R.K. BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 1)
4 8 9	11489 2/202 2	13.12. 2022	WP (C) - 32151 /2022	R R DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 1)
4 9 0	11489 3/202 2	13.12. 2022	WP (C) - 33422 /2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 1)
4 9 1	11489 4/202 2	13.12. 2022	WP (C) - 32889 /2022	A K DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 1)
4 9 2	11489 5/202 2	13.12. 2022	CRLMC - 3038/ 2022	S. BISWAL	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 09		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 4)
4 9 3	11489 6/202 2	13.12. 2022	WP (C) - 33421 /2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 4)
4 9 4	11489 7/202 2	13.12. 2022	WP (C) - 32908 /2022	P K DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 4)
4 9 9	11489 8/202	13.12. 2022	CRLMC -	M.R. BARIK	C.O .	COUR T	Order Dtd. 2022-12- 08		CRIMI NAL	(S ea

5	2		2699/ 2022			NO. 12			MISC- 3 (CRL .MIS)	t No - 1)
4 9 6	11489 9/202 2	13.12. 2022	WP (C) - 33419 /2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 1)
4 9 7	11490 0/202 2	13.12. 2022	WP (C) - 32354 /2022	P C DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12	WRIT BRANC H-3	(S ea t No - 28)	
4 9 8	11490 1/202 2	13.12. 2022	ABLAP L- 7785/ 2022	BALARAM SINGH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-07- 22		(S ea t No - 28)	
4 9 9	11490 2/202 2	13.12. 2022	CRLMC - 2596/ 2022	RAKESH KUMAR ROUTRAY	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 08	CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 3)	
5 0 0	11490 3/202 2	13.12. 2022	WP (C) - 30219 /2022	M K MOHANTY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12	WRIT BRANC H-3	(S ea t No - 33)	
5 0 1	11490 4/202 2	13.12. 2022	WP (C) - 33416 /2022	PABITRA KUMAR MOHANTY	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12		(S ea t No - 33)	
5 0 2	11490 5/202 2	13.12. 2022	CRLMC - 1888/ 2022	A.K. BEHERA	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 08	CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 5)	
5 0 3	11490 6/202 2	13.12. 2022	CONTC - 7481/ 2022	AJAY KUMAR PANDA	C.O .	COUR T NO.	Order Dtd. 2022-12- 12		(S ea t	

			2022			22				No-5)
504	114907/2022	13.12.2022	WP (C) - 12013/2022	H K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-06			(Seat No-5)
505	114908/2022	13.12.2022	WP (C) - 33424/2022	PABITRA KUMAR MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2022-12-12			(Seat No-5)
506	114909/2022	13.12.2022	WP (C) - 32733/2022	S SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-08			(Seat No-5)
507	114910/2022	13.12.2022	CRLMC - 3688/2022	M.K. PANI	C.O.	COURT NO. 12	Order Dtd. 2022-12-07			(Seat No-5)
508	114911/2022	13.12.2022	WP (C) - 33579/2022	RASHMI RANJAN DAS	C.O.	COURT NO. 22	Order Dtd. 2022-12-12		WRIT BRANCH-2	(Seat No-8)
509	114912/2022	13.12.2022	WP (C) - 33071/2022	BIKRAM SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No-8)
510	114913/2022	13.12.2022	CRLMC - 470/2021	M.K. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2022-12-08		CRIMINAL MISC-3 (CRL.MIS)	(Seat No-4)
511	114914/2022	13.12.2022	WP (C) - 33791/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-12-12			(Seat No-4)
511	114915/2022	13.12.2022	CRP-31/20	ASUTOSH MOHANTY	C.O.	COURT	Order Dtd. 2022-12-08			(Seat No-4)

2	2		22			NO. 2 OLD				t No - 4)
5 1 3	11491 6/202 2	13.12. 2022	WP (C) - 33835 /2022	RABI NARAYAN BEHERA	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 12			(S ea t No - 4)
5 1 4	11491 7/202 2	13.12. 2022	CRLMC - 469/2 021	M.K. MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 08		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 4)
5 1 5	11491 8/202 2	13.12. 2022	CONTC - 6945/ 2022	K C SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 4)
5 1 6	11491 9/202 2	13.12. 2022	WP (C) - 13305 /2009	PITABAS NAYAK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 4)
5 1 7	11492 0/202 2	13.12. 2022	CONTC - 7316/ 2022	K C SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 4)
5 1 8	11492 1/202 2	13.12. 2022	CRLMC - 468/2 021	M.K. MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 08		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 4)
5 1 9	11492 2/202 2	13.12. 2022	WP (C) - 13305 /2009	M. R. ROUTRAY	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 12			(S ea t No - 4)
5 2 0	11492 3/202 2	13.12. 2022	WP (C) - 9860/ 2018	YASHOBAN T DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 12		WRIT BRANC H-8	(S ea t No - 40)

5 2 1	11492 4/202 2	13.12. 2022	CRLMC - 467/2 021	M.K. MOHANTY	C.O .	COUR T NO. 12	Order Dtd. 2022-12- 08		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 4)
5 2 2	11492 5/202 2	13.12. 2022	WP (C) - 33692 /2022	M R BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 4)
5 2 3	11492 6/202 2	13.12. 2022	WP (C) - 33273 /2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12		WRIT BRANC H-6	(S ea t No - 35)
5 2 4	11492 7/202 2	13.12. 2022	CRLMC - 2459/ 2018	SRINIBAS H MOHANTY	C.O .	DR (J)	Order Dtd. 2022-12- 08		CRIMI NAL MISC- 3 (CRL .MIS)	(S ea t No - 3)
5 2 5	11492 8/202 2	13.12. 2022	WP (C) - 33155 /2022	SUMANTA DAS	C.O .	DR (J)	Order Dtd. 2022-12- 12			(S ea t No - 3)
5 2 6	11492 9/202 2	13.12. 2022	WP (C) - 33264 /2022	BIKRAM SAMAL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 3)
5 2 7	11493 0/202 2	13.12. 2022	WP (C) - 33409 /2022	G.SUNDAR A	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12		WRIT BRANC H-1	(S ea t No - 30)
5 2 8	11493 1/202 2	13.12. 2022	WP (C) - 32801 /2022	R. C. MUDULI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12		WRIT BRANC H-1	(S ea t No - 4)
5 2 9	11493 2/202 2	13.12. 2022	CRLMC - 1196/	SASANKA SEKHAR SATAPATH	C.O .	COUR T NO.	Order Dtd. 2022-12- 08		CRIMI NAL MISC-	(S ea t

			2022	Y		12			3 (CRL .MIS)	No - 3)
530	114933/2022	13.12.2022	WP (C) - 33558/2022	M. R. SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 3)
531	114934/2022	13.12.2022	WP (C) - 33798/2022	PRASANJIT BEHERA	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 3)
532	114935/2022	13.12.2022	WP (C) - 19532/2022	BIKRAM SAMAL	C.O .	COURT NO. 1	Order Dtd. 2022-12-12		WRIT BRANCH-3	(Seat No - 14)
533	114936/2022	13.12.2022	CMAPL - 542/2022	N PRADHAN	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 14)
534	114937/2022	13.12.2022	WP (C) - 32804/2022	C. R. NAYAK	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 14)
535	114938/2022	13.12.2022	CRLMC - 1685/2022	S. BISWAL	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-09		CRIMINAL MISC-3 (CRL .MIS)	(Seat No - 1)
536	114939/2022	13.12.2022	ABLAP L- 7820/2022	A K SAHOO	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 1)
537	114940/2022	13.12.2022	WP (C) - 32789/2022	P. C. DAS	C.O .	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No -

										1)
538	11494 1/2022	13.12. 2022	WP (C) - 32603 /2022	TAPAN SWAIN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 1)
539	11494 2/2022	13.12. 2022	WP (C) - 33443 /2022	SUMANTA DAS	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 1)
540	11494 3/2022	13.12. 2022	WP (C) - 18805 /2022	T. N. CHOUDHUR Y	C.O .	COUR T NO. 1	Order Dtd. 2022-12- 12		WRIT BRANC H-2	(S ea t No - 9)
541	11494 4/2022	13.12. 2022	CRLMP - 1125/ 2017	D J NAYAK	GEN ERA L		Order Dtd. 2018-03- 16		WRIT BRANC H-9	(S ea t No - 53)
542	11494 5/2022	13.12. 2022	ABLAP L- 11848 /2022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 53)
543	11494 6/2022	13.12. 2022	ABLAP L- 9692/ 2022	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 53)
544	11494 7/2022	13.12. 2022	ABLAP L- 10018 /2022	R K DEHURY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 53)
545	11494 8/2022	13.12. 2022	ABLAP L- 10876 /2022	M R SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 12			(S ea t No - 53)

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546	114949/2022	13.12.2022	BLAPL-7043/2022	P K MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2022-12-12	CRMINAL MISC-2 (BAIL-2)	(Seat No - 10)
547	114950/2022	13.12.2022	ABLAP L-5651/2022	SARADA NAYAK	C.O.	COURT NO. 7	Order Dtd. 2022-12-12		(Seat No - 10)
548	114951/2022	13.12.2022	WP (C) -34239/2022	S K RATH	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-13	WRIT BRANCH-2	(Seat No - 9)
549	114952/2022	13.12.2022	WP (C) -33925/2022	R P DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-13	WRIT BRANCH-7	(Seat No - 18)
550	114953/2022	13.12.2022	BLAPL-9921/2022	R K ROUT	C.O.	COURT NO. 17	Order Dtd. 2022-12-12		(Seat No - 18)
551	114954/2022	13.12.2022	WP (C) -33584/2022	DILLIP KUMAR JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-13	WRIT BRANCH-2	(Seat No - 8)
552	114955/2022	13.12.2022	ABLAP L-15367/2020	J P KAR	C.O.	COURT NO. 1	Order Dtd. 2022-12-12		(Seat No - 8)
553	114956/2022	13.12.2022	ABLAP L-10020/2022	P K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-12		(Seat No - 8)

554	114957/2022	13.12.2022	ABLAP L-10117/2022	M K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-12			(Seat No - 8)
555	114958/2022	13.12.2022	BLAPL - 6531/2022	S SAMAL	C.O.	COURT NO. 17	Order Dtd. 2022-12-12			(Seat No - 8)
556	114959/2022	13.12.2022	BLAPL - 6450/2022	G. JAYASINGH	C.O.	COURT NO. 17	Order Dtd. 2022-12-12			(Seat No - 8)
557	114960/2022	13.12.2022	BLAPL - 6703/2022	SAMIR BARIK	C.O.	COURT NO. 17	Order Dtd. 2022-12-12			(Seat No - 8)
558	114961/2022	13.12.2022	BLAPL - 2003/2022	P SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-12-01			(Seat No - 8)
559	114962/2022	13.12.2022	BLAPL - 7059/2022	A K NAYAK	C.O.	COURT NO. 6	Order Dtd. 2022-12-07			(Seat No - 8)
560	114963/2022	13.12.2022	CRLA-162/2011	H.S. PAIKRAY	C.O.	COURT NO. 9	Order Dtd. 2022-12-12		CRIMINAL APPEAL	(Seat No - 2)
561	114964/2022	13.12.2022	CRLA-803/2022	C R SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-12-12			(Seat No - 2)
562	114965/2022	13.12.2022	BLAPL - 7472/2022	P K PANI	C.O.	COURT NO. 7	Order Dtd. 2022-12-12			(Seat No - 2)

										- 2)
5 6 3	11496 6/202 2	13.12. 2022	BLAPL - 7348/ 2022	SANJIB KUMAR BHANJADE O	C.O .	COUR T NO. 7	Order Dtd. 2022-12- 12			(S ea t No - 2)
5 6 4	11496 7/202 2	13.12. 2022	CONTC - 7049/ 2022	P.K. MALLICK	C.O .	COUR T NO. 7	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 6 5	11496 8/202 2	13.12. 2022	CONTC - 7048/ 2022	P.K. MALLICK	C.O .	COUR T NO. 7	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 6 6	11496 9/202 2	13.12. 2022	CONTC - 7056/ 2022	P.K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 6 7	11497 0/202 2	13.12. 2022	WP (C) - 18744 /2022	G. BISWAL	GEN ERA L		Order Dtd. 2022-08- 01Annexure,			(S ea t No - 2)
5 6 8	11497 1/202 2	13.12. 2022	CONTC - 7062/ 2022	P.K. MALLICK	C.O .		Order Dtd. 2022-12- 09			(S ea t No - 2)
5 6 9	11497 2/202 2	13.12. 2022	BLAPL - 10083 /2022	S. R. MOHAPATR A	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 12			(S ea t No - 2)
5 7 0	11497 3/202 2	13.12. 2022	CONTC - 7061/ 2022	P.K. MALLICK	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 7 1	11497 4/202 2	13.12. 2022	CONTC - 5868/ 2022	P.K. BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-12- 09			(S ea t

			2022			2 OLD			No - 2)
5 7 2	11497 5/202 2	13.12. 2022	CONTC - 7059/ 2022	P.K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 7 3	11497 6/202 2	13.12. 2022	CONTC - 7060/ 2022	P.K. MALLICK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 7 4	11497 7/202 2	13.12. 2022	CONTC - 7422/ 2022	A.K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 7 5	11497 8/202 2	13.12. 2022	CONTC - 7421/ 2022	A.K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 7 6	11497 9/202 2	13.12. 2022	CONTC - 7433/ 2022	B.B. BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 7 7	11498 0/202 2	13.12. 2022	CONTC - 6431/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 7 8	11498 1/202 2	13.12. 2022	CONTC - 7128/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 7 9	11498 2/202 2	13.12. 2022	CONTC - 7269/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		(S ea t No - 2)
5 8	11498 3/202	13.12. 2022	CONTC -	M.R. ROUTRAY	C.O .	COUR T	Order Dtd. 2022-12- 09		(S ea

0	2		7407/ 2022			NO. 2 OLD				t No - 2)
5 8 1	11498 4/202 2	13.12. 2022	CONTC - 7420/ 2022	M.R. ROUTRAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 8 2	11498 5/202 2	13.12. 2022	CONTC - 7246/ 2022	J.P. KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 8 3	11498 6/202 2	13.12. 2022	CONTC - 7247/ 2022	J.P. KAR	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 8 4	11498 7/202 2	13.12. 2022	CONTC - 7267/ 2022	DEBENDRA BEHERA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 8 5	11498 8/202 2	13.12. 2022	CONTC - 6896/ 2022	D.K. PANDA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 8 6	11498 9/202 2	13.12. 2022	MACA- 137/2 021	S K SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 8 7	11499 0/202 2	13.12. 2022	CONTC - 6927/ 2022	M/S.C.KA STURI	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09			(S ea t No - 2)
5 8 8	11499 1/202 2	13.12. 2022	CONTC - 7153/ 2022	K.K. RATH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 09		CONTE MPT	(S ea t No - 1)
5	11499	13.12.	CONTC	K.K.	C.O	COUR	Order Dtd. 2022-12-		CONTE	(S

89	2/2022	2022	-7195/2022	RATH	.	T NO. 2 OLD	09		MPT	ea t No - 1)
590	114993/2022	13.12.2022	CONTC -7238/2022	M.R. SAHOO	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09		CONTE MPT	(S ea t No - 1)
591	114994/2022	13.12.2022	CONTC -7357/2022	PRAVAT BEHERA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09		CONTE MPT	(S ea t No - 1)
592	114995/2022	13.12.2022	CONTC -7367/2022	M.R. PRADHAN	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09		CONTE MPT	(S ea t No - 1)
593	114996/2022	13.12.2022	CONTC -6904/2022	A.K. PARIDA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09			(S ea t No - 1)
594	114997/2022	13.12.2022	CONTC -6736/2022	DEBENDRA BEHERA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09		CONTE MPT	(S ea t No - 1)
595	114998/2022	13.12.2022	CONTC -7268/2022	DEBENDRA BEHERA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09			(S ea t No - 1)
596	114999/2022	13.12.2022	CONTC -7272/2022	RANJIT MOHANTY	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09			(S ea t No - 1)
597	115000/2022	13.12.2022	CONTC -3394/2022	M.M. NAYAK	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-12-09			(S ea t No - 1)

598	11500 1/2022	13.12. 2022	CONTC - 7424/ 2022	M.R. ROUTRAY	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No- 1)
599	11500 2/2022	13.12. 2022	CONTC - 7051/ 2022	P.K. MOHANTY	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No- 1)
600	11500 3/2022	13.12. 2022	CONTC - 7052/ 2022	P.K. MALLICK	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No- 1)
601	11500 4/2022	13.12. 2022	CONTC - 7053/ 2022	P.K. MALLICK	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No- 1)
602	11500 5/2022	13.12. 2022	CONTC - 7057/ 2022	P.K. MALLICK	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No- 1)
603	11500 6/2022	13.12. 2022	CONTC - 7058/ 2022	P.K. MALLICK	C.O. .	COURT NO. 2 OLD	Order Dtd. 2022-12-09			(Seat No- 1)
604	11500 7/2022	13.12. 2022	WP (C) - 33112 /2022	K. MANDAL	C.O. .	COURT NO. 3	Order Dtd. 2022-12-12			(Seat No- 1)
605	11500 8/2022	13.12. 2022	WP (C) - 33112 /2022	SARAT DASH	C.O. .	COURT NO. 3	Order Dtd. 2022-12-12			(Seat No- 1)
606	11500 9/2022	13.12. 2022	WP (C) - 33113 /2022	J. PRADHAN	C.O. .	COURT NO. 3	Order Dtd. 2022-12-08			(Seat No- 1)

										1)
6 0 7	11501 0/202 2	13.12. 2022	CONTC - 4364/ 2022	DAITARI PRADHAN	C.O .	COUR T NO. 3	Order Dtd. 2022-12- 12			(S ea t No - 1)
6 0 8	11501 1/202 2	13.12. 2022	ABLAP L- 16032 /2018	NIRANJAN SAHOO	C.O .	COUR T NO. 7	Order Dtd. 2022-12- 13			(S ea t No - 1)
6 0 9	11501 2/202 2	13.12. 2022	WP (C) - 33949 /2022	K. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-12- 13		WRIT BRANC H-7	(S ea t No - 18)
6 1 0	11501 3/202 2	13.12. 2022	WP (C) - 32031 /2022	PRAMODA KUMAR DASH	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-12- 05		WRIT BRANC H-8	(S ea t No - 29)
6 1 1	11501 4/202 2	13.12. 2022	OJC- 4657/ 1994	J. R. NAYAK	GEN ERA L		Order Dtd. 2014-08- 27Entire Order,		WRIT BRANC H-3	(S ea t No - 14)
6 1 2	11501 5/202 2	13.12. 2022	WP (C) - 8774/ 2022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-12- 09			(S ea t No - 14)
6 1 3	11501 6/202 2	13.12. 2022	BLAPL - 8713/ 2022	B. K. ROUT	C.O .	COUR T NO. 17	Order Dtd. 2022-12- 13			(S ea t No - 14)

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